

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Hotel Milestonnez India Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/243(CHE)/2021
(IA/MA) APPLICATION NUMBERS

IA(IBC)/1122(CHE)2024

ORDER

Present: Ms. Jayanthi K Shah, Ld. Counsel for the Liquidator.

This application has been filed to take on record the 5th Progress Report along with the amended list of stakeholders and report on the reconstitution of Stakeholders Consultation Committee.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-

SANJIV JAIN
MEMBER (JUDICIAL)

vs